NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICI AL

APPLICATION NUMBER

: TCP/170/ (IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Son mouth Bluther

R. Parthasarathy

Respondent

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that he has not received any instructions from his client in relation to the proposal for compromise mooted by the respondent and prayed time for the same. Considering his request and in the interest of justice, I am inclined to give

a final opportunity to the petitioner to make his submissions. Put up on 21.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)